

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 226/GT/2013

Subject: Revision of tariff of Simhadri Super Thermal Power Station, Stage- II (1000 MW) for the period from 1.4.2009 to 31.03.2014 after truing up exercise

Date of Hearing: 6.3.2014

Coram: Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K.Singhal, Member
Smt Neerja Mathur, Member (EO)

Petitioner: NTPC Ltd., New Delhi

Respondents: APPCC and 13 others

Parties Present: Shri Ajay Dua, NTPC
Shri Rohit Chhabra, NTPC
Shri A.S.Pandey, NTPC
Shri Sameer Aggarwal, NTPC
Shri V.K.Garg, NTPC
Shri Rajesh Jain, NTPC

RECORD OF PROCEEDINGS

The petitioner, NTPC, has filed this petition for revision of tariff of Simhadri Super Thermal Power Station, Stage-II (1000 MW) for the period from 2009-14, after truing-up in terms of Regulation 6(1) of the 2009 Tariff Regulations.

2. During the hearing, the representative of the petitioner made submissions in the matter and prayed that tariff of the generating station may be revised as prayed for in the petition.
3. None present on behalf of the respondents. The petitioner is directed to submit reconciliation statement of the actual additional capital expenditure incurred from COD of Unit-I (16.9.2011) to 31.3.2012, from 1.4.2012 to 30.9.2012(COD of Unit-II) and from 1.10.2012 to 31.3.2013 with books of accounts, on affidavit, on or before 21.3.2014 with copy to the respondents.
4. Subject to the above, order in the petition was reserved.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)